

<b>Nomination of cases by Hon'ble the Chief Justice on 30.03.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	W. P. - 13624/2016	Hon. Arun Tandon, J.	Computer Fresh Section on 30.03.2016
2	W. P. - 12830/2016	Hon. Dilip Gupta, J.	Computer Fresh Section on 30.03.2016
3	Spl. Appeal - 240/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 30.03.2016
<b>Bench Comprising</b>			
4	W. P. - 2284/2011	Hon. Arun Tandon, J. and Hon. Harsh Kumar, J.	Writ C-II Section on 30.03.2016
<b>Hon....., J.</b>			
5	W. P. - 147/2016	Hon. Sunita Agarwal, J.	Writ C-I Section on 30.03.2016
6	Arbitration Application – 41/2016	Hon. R. S. R. (Maurya), J.	Computer Fresh Section on 30.03.2016
7	Crl.M.A.(u/s 482 Cr.P.C.) - 8270/2016	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 30.03.2016
8	Crl.M.A.(u/s 482 Cr.P.C.) - 9166/2016	Hon. Suneet Kumar, J.	Listing Section on 30.03.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
31.03.2016